

(a) whether the Election Commission of India intends to introduce e-filing of nomination papers in the elections; and

(b) if so, the details thereof and by when the proposal would be implemented?

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): (a) No, Sir.

(b) Does not arise.

Per capita expenditure on Muslims

*295. SHRI ALOK TIWARI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether, as per the report released by US-India Policy Institute, the per capita actual expenditure by Government on Muslim population has been just Rs.230/- only during 2011-12;

(b) if so, the details thereof, State-wise;

(c) the rationale for the same;

(d) whether only 50 per cent of Muslims are covered under various schemes of Government;

(e) if so, the details thereof, State-wise; and

(f) the concrete steps Government would take to ameliorate the pitiable condition of Muslims in the country?

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN): (a) to (f) The information is being collected and the same will be placed on the Table of the House.

Fluoride mitigation centre in Gandhinagar

*296. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has given in-principle approval for setting up of a Fluoride Mitigation Centre in Gandhinagar; and